Essential Commodities Supplied to Bhutan

- 527. MISS SAROJ KHAPARDE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the list of the Essential Commodities which were supplied to Bhutan under a Special quota System during the last three years along-with the price of each item;
- (b) whether such items were supplied to any other country during the same period; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (c) Information requested for is being compiled and will be laid on the Table of the House.

Extradition of Former Union Carbide Chief

528. SHRI MOHINDER SINGH LATHER:

> SHRI MENTAY PADMAN-BHAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Indian Express of 29th March, 1992 regarding a appeal to U. N. Chief for extradition of former Union Carbide Chief to India for trial in Gas leakage case;
- (b) if so, what is the Government's response to these developments and whether Government would also use its good office for trial of Mr. Anderson, the former Union Carbide Corporation Chief; and
- (c) if so, what are the details thereof, and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c) The matter is under examination.

British Observation on Kashmir Issue

- 529. SHRI V. NARAYANASAMY: Will the Minister of EXTENAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the British Prime Minister John Major has said that Britain is not satisfied with Pakistan's assurance that Islamabad is offering only moral and political support to the Kashmiri and urged Pakistan Government to prevent Kashmiri militants operating from Pakistan controlled territory; and
- (b) if so, what are the details thereof and what is the reaction of the Pakistan Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government have seen reports to this effect.

(b) While Pakistan's exact response is not known, there has not, so far, been any let up in its support to terrorism and subversion in Punjab and Jammu and Kashmir.

Implications of Open Skies Treaty

- 530. SHRI DHULESHWAR MEENA: will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether an open skies treaty was recently signed by the heads of negotiating delegations of 21 countries at Helsinki;
- (b) If so, what are the implications of this open skies treaty;
- (c) whether Government of India has considered the expendiency of signing such an agreement on open skies plan on Sino-Indian and Indo-Pakistan borders; and
- (d) if so, Government's thinking on this aspect?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

The Open Skies Treaty signed on 24-3-92 has 24 countries from among